

ANNEXURE 2: CLAIMS OF UNSECURED FINANCIAL CREDITORS

Name of the corporate debtor: Maa Durga Flour Mills Private Limited

Date of commencement of liquidation: 29.02.2024

List of Financial creditor as on 28.03.2024

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	SREI Equipment Finance Ltd	U70101WB2006PLC109898		428257837	220450724	Financial	no	NA	NA	YES	32.05			207807113		
2.	Tata Capital Financial Services Limited	U67100MH2010PLC210201		3654173.28	3654173.28	Financial	no	NA	NA	YES	0.54					
	Total			431912010.28	224104897.28						32.59			207807113		

Notes:

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.
- The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions of the Hon'ble NCLT, or otherwise.

